

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/4731/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
Presiding officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati, the 1st July, 2022.

Sub:- **Casual Leave.**

Ref:- Email dtd. 29.06.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.06.2022**, has been granted. The Presiding officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati would remain in charge of your Court and office for the above said date.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2005/4732-33/ dated , 01-07-2022

Copy to.

1. The Presiding officer/Member, STAT & MACT No. 1, Kamrup (M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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